

CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH CHANDIGARH

17. CP 060/00106/2015 in

O.A. No. 060/00837/2014

Balbir Singh & Others Vs. Lt. Genl. J. Sikand & Others

05.07.2016

Present: Mr. Anirudh Gupta, proxy counsel for the applicants

Mr. T.S. Hundal, proxy counsel for the respondents along with Col. Gautam Taneja, CWE Bathinda.

1. Pursuant to order of the preceding date, Respondent No. 3 is present in person.
2. Compliance affidavit filed today in Court is taken on record along with Annexure C-1, subject to all just exceptions.
3. As per compliance affidavit, order of the Tribunal has since been complied with. Accordingly, the instant CP is dismissed as infructuous. Notices issued to Respondents No. 3 and 4 stand discharged.


(RAJWANT SANDHU)

MEMBER (A)

'mw'


(JUSTICE L.N. MITTAL)

MEMBER (J)